

ment propose to make amendment in the Indian Penal Code ; and

(b) if so, the details thereof and the reasons for such amendment ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R. N. MIRDHA) : (a) and (b). The Indian Penal Code is under examination of the Law Commission whose report is awaited.

**Abolition of Privy Purses of Rulers of Former Indian States**

18:9. SHRI SHARDA NAND :  
SHRI RAMAVTAR SHARMA :  
SHRI KANWAR LAL GUPTA :  
SHRI ONKAR SINGH :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that Government intend to pay more compensation to the Rulers of former Indian States on the abolition of their purses ;

(b) if so, the details thereof ;

(c) whether Government propose to have further talks with them on this issue ;

(d) whether it is also a fact that they have represented to Government to refer their case to the Supreme Court for opinion whether the action of the Government is constitutional or not ; and

(e) if so, the reasons why Government have not referred it to the Supreme Court for opinion ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, AND MINISTER OF STATE, DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT) : (a) and (b). On the abolition of privy purses and privileges, Government intend paying the Rulers transitional allowances the details of which are being finalised.

(c) Government would welcome an agreement with the Rulers on the transitional arrangements.

(d) and (e). Representations received in this regard were examined and Government are of the view that it is not necessary to seek the opinion of the Supreme Court.

मिजो, कूकी और नागा विद्रोहियों का पाकिस्तान भाग जाना

1890. श्री शारदा नन्द :

श्री हुकम चन्द कछवाय :

श्री भारत सिंह चौहान :

श्री बंश नारायण सिंह :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान 27 मई, 1970 के "वीर अर्जुन" में छपे इस समाचार की ओर दिलाया गया है कि मई, 1970 में लगभग 1500 मिजो, कूकी और नागा विद्रोही पाकिस्तान भाग गये थे ; और

(ख) यदि हां, तो सरकार की इस बारे में क्या प्रतिक्रिया है और इस सम्बन्ध में क्या कार्यवाही करने का विचार है ?

गृह-कार्य मन्त्रालय में और इन्सपेक्शनल और वैज्ञानिक तथा औद्योगिक अनुसंधान विभागों में राज्य मंत्री (श्री कृष्ण चंद्र पन्त) : (क) और (ख) सरकार ने समाचार पत्रों में यह समाचार देखा है। हाल के महीनों में विद्रोही जनजातीय तत्वों के इस प्रकार पूर्वी पाकिस्तान जाने के सम्बन्ध में कोई सूचना नहीं है। सीमा पार की घुसपैठ को रोकने के लिए सीमा सुरक्षा दल सावधानी तथा सतर्कता बरत रहे हैं।

**Winding up of Administrative Reforms Commission**

1891. SHRI BABURAO PATEL :  
SHRI MRITYUNJAY PRASAD :  
SHRI S. M. KRISHNA :  
SHRI SITARAM KESRI :  
SHRI HIMATSINGKA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that Government wound up the Administrative Reforms Commission abruptly while three major reports and three minor reports on Defence, Police Administration etc., were still to be done ;